

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI,**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect :-

S. N.	Name of Officers (No./ Yrs.)	From	To
1	Vogender Kumar Yadav EC: 12123	JA/Assistant in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act) CBI, RADC.	JA/Leader in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act) CBI, RADC.
2	Amit Kumar Tharwar EC: 12675	SJA/Reader in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act) CBI, RADC.	SJA/Reader in the court of Sh. Harjeet Singh (Jaspal, ACMM-04, RADC.
3	Lalit Mohan EC: 76924990	JA/Reader in the court of Sh. Harjeet Singh (Jaspal, ACMM-04, RADC.	JA in Vigilance & Litigation Branch, RADC. (Official will also looking after the work of Pool Car in addition to the work already assigned to him)
4	Om Prakash EC: 14100	JA in Vigilance & Litigation Branch, RADC. (Official was also looking after the work of Pool Car in addition to the work already assigned to him).	JA/Assistant in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act) CBI, RADC.
5	Hardeep Singh EC: 12160/24680513	JA/Assistant in the court of Sh. Naresh Kumar Laha, Spl. Judge (PC Act) CBI, RADC.	JA/Reader in the court of Sh. Naresh Kumar Laha, Spl. Judge (PC Act) CBI, RADC.
6	Devender Singh Bhatt EC: 83489600	SJA/Reader in the court of Sh. Naresh Kumar Laha, Spl. Judge (PC Act) CBI, RADC.	SJA/Reader in the court of Sh. Rajesh Kumar Goel, Spl. Judge (PC Act) CBI, RADC.
7	Kaldeep Singh Yadav EC: 76241726	JA/Asst. Ahmed in the court of Sh. Naresh Kumar Laha, Spl. Judge (PC Act) CBI, RADC.	JA/Assistant in the court of Sh. Naresh Kumar Laha, Spl. Judge (PC Act) CBI, RADC.
8	Sonu EC: 46984145	JA in Bail & Filing, RADC.	JA/ Asst. Ahmed in the Court of Sh. Naresh Kumar Laha, Spl. Judge (PC Act) CBI, RADC.
9	Pallavi EC: 13769	JA/ Reader in the Court of Sh. Rajesh Kumar Goel, Spl. Judge, PC Act, CBI, RADC.	JA in the Bail & Filing Section, RADC, New Delhi.
10	Renu Srivastava EC: 15073663	JA/Reader in the court of Ms. Geetanjli Goel, Spl. Judge (PC Act) CBI, RADC.	JA in the Copying Agency, RADC, New Delhi.
11	Shobram EC: 13715	JA/ Assistant in the Court of Sh. Ankit Singla, POLC, RADC.	JA/Reader in the court of Ms. Geetanjli Goel, Spl. Judge (PC Act) CBI, RADC.
12	Shikha Om Verma EC: 13004/27454094	JA in the CMM office, RADC, New Delhi.	JA/ Assistant in the Court of Sh. Ankit Singla, POLC, RADC.
13	Nandana Mishra EC: 57841982	JA in Office Pool, RADC.	JA in the CMM office, RADC, New Delhi.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


 (VINAY KUMAR GUPTA)
 Principal District & Sessions Judge-cum-
 Spl. Judge (PC-Act) CBI, RADC, New Delhi

Date, Delhi

3) 8-3D + 2 224D
 No.: R/W&D/Adms/RADC/2023
 Copy forwarded for information and necessary action to :

- The Principal District & Sessions Judge (Hqs), The Hazari Court, Delhi.
- The DDO, Central District, The Hazari Courts, Delhi.
- The Administrative Officer (I), Adms. II Central District, The Hazari Courts, Delhi.
- The Reader to the concerned Courts.
- The concerned officials.
- The PS to the undersigned.
- The Dealing Official, Leave Seat, RADC, Delhi.
- The Branch in charge, Computer Branch, RADC for being uploaded on the official website.
- The Dealing Official, LAYERS seat, THC, Delhi.
- The Dealing Official T&F-II, Personal File/ACR/Leave/Website Committee, THC, Delhi.


 Principal District & Sessions Judge-cum-
 Spl. Judge (PC-Act) CBI, RADC, New Delhi